

Filing No. BA/8875/2020

Sarma Munda and Anr. Vs The State of Jharkhand

Advocate's Name- Mr. Satish Kumar

Defects:-

9. (i) Aadhaar pg have neither been paginated, nor indicated at Index page & page-1(in the certificate of O/C)
- (ii) Signature of deponent differs from his name at affidavit.
- (iii) P.O. name of both the petitioner are missing at vak.
- (iv) Parental name of petitioner no. 2 at pg-1 & vak differs.